

National Company Law Tribunal
Allahabad Bench
Allahabad

19 (ND)/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017.

NAME OF THE COMPANY: Mr. Ram Babu

Vs.

M/s Target Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Dr. Raison Jaicwad Panna	Petitioner		<i>[Signature]</i>
2.	Bal Krishna Dwivedi	Respondent		<i>[Signature]</i>
	RAM BABU		Respondent No.3	<i>[Signature]</i>

Order dated 09.01.2017

19(ND)/2007 Mr. Ram Babu Vs. M/s Target Construction

Pvt. Ltd.

Learned Counsel filed proof of sending notices by Registered
Post on 08.12.2016. Shri B.K. Dwivedi filed appearance for
respondent No.3. In as much as the other respondents remain absent
they are set exparte. For filing reply by respondent No.3 list on
09.02.2017.

List on 09.02.2017.

[Signature]
SH.V.S.R. AVADHANI (Judicial Member)

[Signature]
SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.01.2017